

(b) The total number of trainees who get training in these institutions every year.

(c) Whether the Government propose to start more such institutes in the near future, and

(d) If so, the details thereof State-Wise?

THE MINISTER OF TEXTILES (SHRI G VENKATSWAMY) (a) The Govt of India, Ministry of Textiles, office of the Development Commissioner for Handlooms is running FOUR Indian Institutes of Handloom Technology at Guwahati, Salem, Varanasi and Jodhpur These Institutes are conducting 3 Years Diploma Course in Handloom Technology The two Institutes at Salem and Varanasi are also conducting one year Post Diploma Course in Textile Chemistry

(b) The intake of students in these Institutes is 157 and the allotment of seat to various states in the four Institutes is as under

Guwahati Institute		Salem Institute	
1 Assam	8	1 Kerala	7
2 Meghalaya	2	2 Tamil Nadu	18
3 Manipur	8	3 Pondicherry	4
4 Tripura	4	4 Karnataka	18
5 Nagaland	2	5 Andhra Pradesh	12
6 Arunachal Pradesh	2	6 Goa	1
7 Mizoram	2		
8 Sikkim	1		
	<u>29</u>		<u>60</u>
Varanasi Institute		Jodhpur Institute	
1 Uttar Pradesh	13	1 Madhya Pradesh	8
2 Bihar	3	2 Punjab	2
3 Orissa	7	3 Haryana	2
4 West Bengal	5	4 Delhi	3
5 Himachal Pradesh	3	5 Rajasthan	9
6 J & K	4	6 Gujarat	3
7 Maharashtra	8		
	<u>43</u>		<u>25</u>

(c) No, Sir

(d) Does not arise

[Translation]

#### Uniform Sales Tax

6502 SHRI SURENDRA PAL PATHAK  
SHRI BOLIA BULLI RAMAIAH

Will the Minister of FINANCE be pleased to state

(a) whether the Government have taken up with the State Governments the issue of an uniform sales tax regime in the country,

(b) if so, whether a single slab of taxation has been proposed to woo the investors in India as, well as to provide a problem-free investment in the country and

(c) the reaction of the State Governments thereto?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKARA MURTHY)

(a) to (c) With a view to rationalise taxation at the State level, a conference of State Finance Ministers was held on May 27 1994 to discuss tax reforms at the State level In the Conference there was unanimity on the need to harmonise the rates of sales tax The Conference resolved to constitute a Committee of State Finance Ministers to go into the various aspects of tax reforms including harmonisation of the rate structure

[English]

#### Prudential Norms for Nominee Directors

6503 SHRI BOLLA BULLI RAMAIAH Will the Minister of FINANCE be pleased to state

(a) whether the Government have directed its nominee Directors on Bank Boards to ensure that bank managements adhere to the prudential norms laid down by the RBI,

(b) if so, whether any directive has been issued to the nominee Directors of the Bank Boards and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARA MURTHY)

(a) to (c) Reserve Bank to India have laid down prudential norms for all scheduled Commercial Banks (excluding Regional Rural Banks) in April, 1992 This has been brought to the notice of all the Government Directors on the boards of public sector banks

[Translation]

#### Garments Export

6504 SHRI MOHAN SINGH (Deoria) Will the Minister of TEXTILES be pleased to state

(a) whether the quality of readymade garments exported to other country is checked,

(b) if so, the name of the agency that checks the quality,

(c) the criteria for assessing the quality at the time of conducting such checks?

THE MINISTER OF TEXTILES (SHRI G VENKAT SWAMY) (a) No Sir

(b) and (c) Do not arise

#### Reservation in U.T.I.

6505 SHRI RATILAL VARMA Will the Minister of FINANCE be pleased to state

(a) the number of vacancies reserved for Scheduled Castes and the Scheduled Tribes in Class III, IV and in